

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 226/252/ND/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE COMPANY: Klass Hospitalities Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. R.S. Kathuria, Advocate for the Petitioner.
Ms. Lakshmi Gurung, Standing Counsel for Income Tax Department

ORDER

In view of the Bench sitting at 11:30 a.m., a request for adjournment is being made. At request, adjourned to 29th January, 2018. ✓

-S-d-1

(Deepa Krishan)
Member (T)

-S-d-1

(Ina Malhotra)
Member (J)